

reaching the target groups. The Ministry submitted the Action Taken Note (ATN) on the Report in July, 2005. CAG sought further information on action taken by various State Governments/UTs and Central Ministries and comments of this Ministry on the same. The Ministry has prepared a draft interim ATN in the matter and circulated the same to various stakeholder for finalizing the same.

Scholarships not being provided to students in Uttarakhand

†1635. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of amount released to the State of Uttarakhand for scholarship to the Scheduled Caste, Schedules Tribe, OBC and meritorious students of the State during the last two years;

(b) whether Government is aware that studies are being hampered due to students not receiving the scholarship amount on time because of non-release of funds under the abovesaid heads by the Centre; and

(c) if so, the details of the steps taken to ensure timely receipt of scholarship by the students?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) The Government is implementing following scholarship schemes for the welfare of students of Scheduled Caste, Scheduled Tribes and Other Backward Classes. The amount released for the scholarship is given against each scheme:

| Sl. No. | Name of Scheme | Amount Released (Rs. in Lakh) | |
|---------|--|-----------------------------------|---------|
| | | 2011-12 | 2012-13 |
| 1 | 2 | 3 | 4 |
| 1. | Pre-Matric Scholarship Scheme to the SC students in classes IX and X | Scheme Operation w.e.f. 1.7.2012. | 1597.18 |
| 2. | Post-Matric Scholarship to the SC student for studies in India | 3376.54 | 1919.12 |

†Original notice of the question was received in Hindi.

| 1 | 2 | 3 | 4 |
|----|---|---------|--------|
| 3. | Pre-Matric Scholarship for OBC students | 113.00. | 116.09 |
| 4. | Post-Matric Scholarship for OBC students | 550.68 | 815.00 |
| 5. | Scheme of Pre-Matric Scholarship for ST student for class IX-X. | 0.00 | 26.00 |
| 6. | Post-Matric Scholarship for ST student | 702.78 | 657.98 |

(b) and (c) No such report of studies being hampered due to non receipt of scholarship in time has been received. The scholarship scheme for SC students is open-ended and the final Central assistance is released based on the reports from States/UTs. In the case of scholarship for OBC students, notional allocation of funds is conveyed to the State Governments including State Government of Uttarakhand requesting them send to proposals for release of funds to the extent of the amount notionally allocated to them. As for the scholarship for ST students, ad-hoc grants are released to the State/UTs, including State of Uttarakhand, at the beginning of the financial year without waiting for formal proposal from them so as to ensure timely disbursement of scholarship.

Reporting system for elder abuse

1636. SHRI C.M. RAMESH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that institutions and reporting system for elder abuse are absent in the country;

(b) if so, the reasons therefor; and

(c) if not, the details of the institutions and reporting system available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) to (c) The Government has enacted the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 in December, 2007 which, inter-alia, makes maintenance of parents/senior citizens by children/relatives obligatory and justiciable through Tribunals; provides for revocation of transfer of property by senior citizens in case of negligence by children/relatives; penal provisions for abandonment of senior citizens; medical facilities for senior